

No.1/10/2003-CL.V
Government of India
Ministry of Finance
Department of Company Affairs

5th floor, 'A' Wing, Shastri Bhavan,
Dr. R.P. Road, New Delhi.

Dated: 11.11.2003

To
All Regional Directors
All Registrars of Companies

Sir,

I am directed to forward herewith a copy of the following Notifications published in the Gazette of India for your information and necessary action:-

Sl. No.	No. and date of publication	Subject
1.	G.S.R. 757(E); 23.09.03	The Competition Commission of India (Oath of Office and of Secrecy for Chairperson and other members) Rules, 2003.
2.	G.S.R. 784(E); 06.10.03	The Competition Commission of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and other Members) Rules, 2003
3.	S.O. 1198(E); 14.10.03	Establishment of Competition Commission of India (CCI)
4.	S.O. 1200(E); 14.10.03	Appointment of Sh. Dipak Chatterji as Chairperson of the CCI
5.	S.O. 1199(E); 14.10.03	Appointment of Sh. Vinod K. Dhall as Member of the CCI

2. Please acknowledge the receipt.

Yours faithfully,

(N.K. Vig)
Under Secretary to the Govt. of India
Ph: 2338 7174